

SPECIAL BENCH
COURT - I

O-251

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/239(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	NEERAJ GUPTA & ORS VS CAMCO INDUSTRIES LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. M.S. Tiwari, Adv. : For Applicant
Mr. Jayesh Choradia, Adv.

Ms. Swapna Choubey, Adv. : For Respondent
Ms. Saheli Bose, Adv.
Ms. Smita Mukherjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on 13/6/2024.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**